

Original in District Sessions Judge
Kullu & Lahaul District at Kullu
Receipt No. 2852
Date 02/5/17

OFFICE OF THE CIVIL JUDGE (JR.DIVN.)-CUM-JUDICIAL MAGISTRATE 1ST CLASS, MANALI, DISTRICT KULLU, H.P.

No.CI.Judge/JMIC/Manali/17-
Dated: Manali, the 29th April, 2017.

“OFFICE ORDER”

Consequent upon proceeding on 12 days earned leave w.e.f. 01.05.2017 to 12.05.2017 by the undersigned, it is brought to the notice of general public, litigants and Advocates that the Civil and Criminal cases fixed during this period shall be taken up for effective hearing on the dates shown below against each date.

Nature	Date	Adjourned for effective hearing
Civil & Criminal Case	01.05.2017 to 04.05.2017	17.05.2017
Civil & Criminal Case	05.05.2017 to 12.05.2017	18.05.2017

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Civil Judge -cum-
Judicial Magistrate 1st Class,
Manali, District Kullu, H.P.

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DISTRICT & SESSIONS
JUDGE KULLU (H.P.)
02/5/17

7/5-

Dated : 29.04.2017.

Copy forwarded to:

1. The Ld. District and Sessions Judge, Kullu for kind information please.
2. The President, Bar Association, Manali, Distt. Kullu, H. P.
3. The Assistant Public Prosecutor, Manali, Distt. Kullu, H. P.
4. The SHO, PS Manali.
5. The Civil/Criminal Ahlmad of this office for information and necessary action.
6. Notice board of this Court.

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Civil Judge -cum-
Judicial Magistrate 1st Class,
Manali, District Kullu, H.P.